

(ख) यदि हा, तो क्या उस रिपोर्ट का सारांश और उस पर किये गये निर्णय सभा-घटल पर रखे जायेंगे ;

(ग) अस्त इमारतों के पुनर्निर्माण के लिये क्या कार्यवाही की गई है ; और

(घ) आवश्यक यंत्रों और उपकरणों को प्राप्त करने और पुनः चालू करने में कहां तक सफलता मिली है ?

प्रतिरक्षा उपयंत्रों (सरदार मजीठिया) :

(क) तथा (ख). रिपोर्ट की प्रती नी जांच-पड़ताल हो रही है ।

(ग) बिल्डिंग की मरम्मत की मंजूरी दी जा चुकी है, जिसमें लगभग १.६७ लाख रुपये के खर्च का अनुमान लगाया गया है ।

(घ) भाग लगने के बाद फौरन ही सेना से ट्रांसमिटर और वायु सेना से कम पावर वाले स्टैंड लेकर कम्प्यूनिक्शन चालू कर दिया गया था । नये उपकरणों के लिए आर्डर दिये जा चुके हैं और आशा है कि वे अगस्त १९६० तक प्राप्त हो जायेंगे ।

#### Jail Manual

Shri S. M. Banerjee:

\*348. Shri D. C. Sharma:

(Shri Rameshwar Tantia:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1396 on the 11th September, 1959 and state the further progress made in the preparation of a draft jail manual?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): The All India Jail Manual Committee have prepared a draft Jail Manual. It is being printed and will be examined by Government.

#### Singareni Collieries

\*349. Shri T. B. Vittal Rao: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total amount advanced by the Central Government so far for the development of Singareni Collieries; and

(b) whether there is any proposal under consideration for the upward revision of the target of coal production from these mines during the Second Five Year Plan period?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Rs. 70 lakhs.

(b) No.

#### Separate Civil Service Cadre for Delhi

\*350. { Shri D. C. Sharma;  
Shri Shree Narayan Das:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is a proposal to have a separate civil service cadre for Delhi;

(b) if so, the precise nature of the proposal; and

(c) the decision taken in the matter?

The Minister of Home Affairs (Shri G. B. Pant): (a) ~~Yes~~ (a). A separate I.A.S. cadre (with a total authorised strength of 35) has already been constituted to serve jointly the needs of the two Union territories of Delhi and Himachal Pradesh, and a similar I.P.S. cadre is expected to be constituted shortly. It has been decided to form corresponding State level Civil and Police Services also for the joint purposes of these two territories. Draft rules for the latter services have